

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 145-146 OF 2011

RAJENDRA PRALHADRAO WASNIK

Appellant (s)

VERSUS

THE STATE OF MAHRASHTRA

Respondent(s)

(With appln(s) for stay of execution of sentence of death)

Date: 19/01/2012 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. PATNAIK
HON'BLE MR. JUSTICE SWATANTER KUMAR

For Appellant(s) Mr. Subhro Sanyal,Adv.
Mr. Kawaljeet Singh, Adv.

For Respondent(s) Mr. Sushil Karanjkar, Adv.
Mr. Sanjay Kharde, Adv.
Ms. Asha Gopalan Nair,Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Arguments concluded.

Judgment reserved.

(Deepak Mansukhani)
Court Master

(M.S. Negi)
Court Master